माननीय अध्यक्ष जी

11/2/26

Declaration of Assets and Liabilities

Year 2026

I, DEEPAK KUMAR, son/daughter/wife of RAMASHRAY PRASAD aged 37 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as ASSISTANT SUB MARSHAL give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	40,000	25,000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	60,000	NILL			
(iii)	Bonds, Debentures and Shares in companies	NILL	NILL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-3191 HLY	NILL			
(v)	Motor Vehicles (details of make, etc.)	NILL	NILL			
(vi)	Jewellery (give details of weight and value)	GOLD-50gm	GOLD-100gm SILVER-120gm			
(vii)	Other assets, such as values of claims / interests	NILL	NILL			

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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8. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NILL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NILL	NILL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	NILL
	(f) Other dues, if any	NILL	NILL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BIKPK6787M NILL	NILL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NILL	NILL
	(iii) Sales Tax [Only in case of proprietary business]	NILL	NILL
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 110044647927

Gender :- M (M/F)

Date of Birth :- 15021989 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- ASSISTANT SUB MARSHAL, BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Deepak Kumar 11/02/26

Name of Employee: DEEPAK KUMAR

Place: PATNA

Designation: ASSISTANT SUB MARSHAL

Date: 10/02/2026

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: **Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**